

As hon. Member: What about the debate?

Mr. Chairman: It will be continued after this

Shri R. Barua (Jorhat). On a point of order This item is not on the Order Paper.

Mr. Chairman: It is there

14 32 hrs

CATTLE SLAUGHTER PROHIBITION BILL*

श्री प्रकाशवीर शास्त्री (हापुड)
सभापति महोदय, मैं डोर वध के निषेध के लिए उपबन्ध करने वाले विधेयक को प्रस्तुत करने की प्रार्थना चाहता हूँ।

Mr. Chairman The question is

"That leave be granted to introduce a Bill to provide for prohibition of slaughter of cattle"

The motion was adopted

श्री प्रकाशवीर शास्त्री: मैं विधेयक को प्रस्तुत करता हूँ।

14 32½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 15 and 16)

Shri Sezhiyan (Kumbakonam) Sir I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Sezhiyan: Sir, I introduce the Bill.

12.35 hrs.

THE CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 120)

Shri Sezhiyan (Kumbakonam): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Sezhiyan: Sir, I introduce the Bill

12 35½ hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd

Mr. Chairman: Now Shri Kundu may resume his speech

Shri S. Kundu. Sir, I was on the point that after 20 years of Congress rule if we do not draw a line between the past and do not chalk out a programme for the future, I am sure—and I will be extremely sorry—that this democracy will be a shortlived one. Therefore, the compelling circumstances of today should drive the people who prepare the Budget to prepare it so as to reflect a positive attitude of the teeming millions of this country. I must, therefore, confess that when I glance through this Budget I do not find that this Budget expresses or reflects a positive attitude a definite purpose, which the people of this country want or which the Government wishes to achieve during their tenure of the coming five years

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